

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 5376-5377/2023

(Arising out of impugned final judgment and order dated 19-04-2023 in A482 No. 36921/2019 and 19-04-2023 in A482 No. 10817/2023 passed by the High Court Of Judicature At Allahabad)

VINOD BIHARI LAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 86348/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 147076/2024 - EXEMPTION FROM FILING O.T.; IA No. 143064/2024 - EXEMPTION FROM FILING O.T.; IA No. 131207/2023 - EXEMPTION FROM FILING O.T.; IA No. 89584/2023 - EXEMPTION FROM FILING O.T.; IA No. 86349/2023 - EXEMPTION FROM FILING O.T.; IA No. 143061/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No. 131202/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 89583/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Siddhartha Dave, Sr. Adv.
Ms. Pallavi Sharma, AOR
Ms. Jemtiben AO, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 26.09.2024 at 02:00 p.m.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR